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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/34/2016
NAME OF THE PETITIONER(S) : Sunil Shastri and 16 Others
NAME OF THE RESPONDENT(S) : Innvol Medical India Ltd and 7 others
UNDER SECTION : 397/398 of companies act 1956

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|---|-----------------------------------|-------------------|
| | | REPRESENTATION BY WHOM | |
| 1. | SHAKTHI PRIYA B (FOR KING & PARTRIDGE) | COUNSEL FOR R4 & R7 | B. Shaktini Priya |
| 2. | Vijayar Prashantha. S | Counsel for R1, R2, R3 and R5 | |
| 3. | Archana for Raj Takoba | <u>Petitioner</u> <u>ORDER</u> | |

Counsel for Petitioner present. Counsel for R1, R2, R3 and R5 present. Counsel for R4 and R7 also present. Counsels made submissions stating that settlement talks are going on and they need time to report the outcome of the settlement. At request, time is enlarged. Put up on 19.07.2017.

S. Vijayaraghavan
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)